

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 26th April, 2018
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 11/2018(CZ)	Ajay Shrivastava Vs M.P. Pollution Control board & Ors.	Mr. Qasim Ali, Adv.	
AFTER NOTICE				
2.	Original Application No. 06/2018(CZ)	Manoj Kumar Malviya & Ors Vs. State of Madhya Pradesh & Ors.	Mr. Pulkit Godha, Adv. Mr. Neelesh Sharma, Adv.	
FOR COMPLETION OF PLEADING				
3.	Original Application No. 04/2015(CZ) (M.A.No.401/17)	Kishore Samrite & Suresh Kocher <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 Ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
5.	Original Application No. 44/2017(CZ)	Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors.	Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv.	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 26-04-2018 shall be adjourned to 19-05-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in